

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE
BENCH, CHENNAI**

APPEAL NO. 40 of 2023

IN THE MATTER OF: -

S. Ramraj

.... Applicant

Versus

The Member Secretary, SEIAA and Ors.

.... Respondent

**COUNTER AFFIDAVIT FILED ON BEHALF OF STATE LEVEL
ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA)**



Filed by:
G.M. SYED NURULLAH SHERIFF
Senior Standing Counsel
MoEF & Cc.
Mob. No. 9444015330
Counsel for Respondent no. 1

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No.40 of 2023 (SZ)

S. Ramraj

Vs

State Level Environment Impact Assessment Authority (SEIAA),

&

State Level Expert Appraisal Committee (SEAC)

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.40 of 2023 (SZ)

S. Ramraj,
S/o. Sri. Shanmugaraj,
7/98, South Street, Gundampatti,
Varaganum, Savalpatti post,
Thiruvenkadam, Virudhunagar – 626140
Email.rajbluemetal99@gmail.com
Mobile No. 9486635146

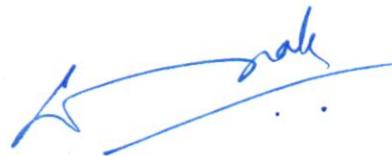
... APPELLANT

Vs

1. State Level Environment Impact Assessment Authority (SEIAA),
Rep. by its Member Secretary,
3rd Floor, Panagal Maaligai, No.1, Jeenis Road,
Saidapet, Chennai – 600 015.
Email: seiaamstn@gmail.com
Phone No. 044-24359973

2. State Level Expert Appraisal Committee (SEAC),
Rep. by its Chairman,
3rd Floor, Panagal Maaligai, No.1, Jeenis Road,
Saidapet, Chennai – 600 015.
Email: seacchairmantn@gmail.com
Phone No. 044-24359973.

... RESPONDENT



Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TH
Panagal Maligai, No.1, Jeenis Road,
Saidapet, Chennai - 15

COUNTER AFFIDAVIT FILED ON BEHALF OF SEIAA – TAMIL NADU,
THE 1st and 2nd RESPONDENTS

I, Deepak S. Bilgi, I.F.S., Age 44 years working as Member Secretary, State Level Environment Impact Assessment Authority, Tamil Nadu (SEIAA-TN) having office at Third Floor, Panagal Maaligai, Saidapet, Chennai – 600015 solemnly affirm and sincerely state as follows:

1. I am filing this counter affidavit on behalf of the 1st & 2nd Respondent/SEIAA-TN herein and as such I am well acquainted with the facts and the circumstances of the case from the records available in this office.
2. I deny the averments and allegations stated in this Appeal No.40 of 2023 except those that are specifically admitted hereunder and put the applicant to strict proof of the same.
3. It is respectfully submitted that; the project proponent Thiru. S. Ramraj has applied to State Level Environment Impact Assessment Authority – Tamil Nadu (SEIAA-TN) for obtaining Environmental Clearance for the Proposed activity of quarry rough stone, Jelly & gravel over an extent of 1.28.5 Hectare of Patta land comprised in S.F.Nos. 207/3A, 3B, 209/1/A, 1B, 210/1A1, 1A2, 1A3 & 211/3A1 3A2 of Appayanaickenpatti Village, Vembakottai Taluk, Virudhunagar District, Tamil Nadu.
4. I respectfully submit that; the proposal was placed in 400th meeting **State Expert Appraisal Committee (SEAC) meeting held on 11.08.2023 (ANNEXURE 1)**. The details of the project furnished by the proponent are available in the website (parivesh.nic.in). The proposed quarry/activity is covered under Category “B1” of Item 1(a) “Mining Projects” of the Schedule to the EIA Notification, 2006. Based on the presentation & documents furnished by the PP, the SEAC noted the following:
 - i. An educational institution, namely, PSR Engineering College, with 5800 Nos. of students & 500 teachers, is located very close (within 500m) to the proposed quarry. Further, 1800 students are staying in the college hostel.
 - ii. It is also noted that based on the Writ Petitions filed in the Hon’ble High Court against operation of mines in the area, the Hon’ble High Court had appointed

1. An educational institution, namely, PSR Engineering College, with 5800 Nos. of students & 500 teachers, is located very close (within 500m) to the proposed quarry. Further, 1800 students are staying in the college hostel.
2. It is also noted that based on the Writ Petitions filed in the Hon'ble High Court against operation of mines in the area, the Hon'ble High Court had appointed an Advocate Commissioner to inspect the site and give a report. The Commission appointed by the Court had inspected site and submitted detailed report to the Court stating, among others, that "...The staff of the college and the counsel for the college had shown several broken window glass panes and shown cracks in several buildings but without expertise and assistance of a structural engineer and other experts to gauge the effect of explosion and its impact on the buildings it is not possible for me say anything on the subject, however on 09.07.2021 we could hear explosive noise between 5 pm to 6 pm while inspecting near the workshop building in PSR Engineering College".
3. There are considerable number of structures located nearby.
4. Besides, the proposed site is also surrounded by the presence of fireworks and Vaippar River.
5. The proposed mining activity involves blasting.

Hence, considering the above facts, the Committee decided not to recommend the proposal.

Further, the proposal was placed in the 651st Authority meeting held on 30.08.2023. The authority noted that this proposal was placed for appraisal in 400th meeting of SEAC held on 11.08.2023 and SEAC has not recommended the proposal. Subsequently after detailed deliberations, Authority decided not to grant the proposal for the grant of Environmental Clearance. Further, the Authority rejected, closed and recorded this proposal.

Meanwhile, you have resubmitted the request for re-appraisal of file before SEIAA-TN. In view of the above, hereby it is informed that the rejected proposals will not be re-considered for appraisal at SEIAA / Tamil Nadu.


Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Maligai, No.1, Jeemis Road,
Saidapet, Chennai - 15

Therefore, humbly prayed that this Hon'ble Tribunal may be pleased to record and pass orders as this Hon'ble Tribunal may deem to fit and proper in light of the facts and circumstances of this case and thus render justice.

Solemnly affirmed at Chennai on
this 15th day of December 2023 &
Signed his name in my presence



FIRST & SECOND
RESPONDENT

BEFORE ME

Sub
15/12/2023

MEMBER SECRETARY

SEIAA-TN

Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Paragai Maligai, No.1, Jeenis Road,
Saidapet, Chennai - 15

State Expert Appraisal Committee (SEAC)

Minutes of 400th meeting of the State Expert Appraisal Committee (SEAC) held on 11.08.2023 (Friday) at SEIAA Conference Hall, 2nd Floor, Panagal Maligai, Saidapet, Chennai 600 015 for consideration of Mining Projects.

Confirmation of Earlier Minutes

The minutes of the 399th SEAC meeting held on 10.08.2023 were circulated to the Members in advance and as there are no remarks, the Committee decided to confirm the minute.

Agenda No: 400-01

(File No: 9134/2022)

Proposed Rough Stone, Jelly & Gravel quarry lease over an extent of 1.28.5 Ha at SF.Nos. 207/3A, 3B, 209/1A,1B, 210/1A1, 1A2, 1A3 & 211/3A1, 3A2 of Appayanaickenpatti Village, Vembakottai Taluk, Virudhunagar District Tamil Nadu by Thiru.S.Ramraj - for Environmental Clearance. (SIA/TN/MIN/429771/2023, Dated:22.05.2023)

The proposal was placed in 400th meeting of SEAC held on 11.08.2023. The details of the project furnished by the proponent are available in the website (parivesh.nic.in).

The SEAC noted the following

1. The Project Proponent, Thiru. S.Ramraj has applied for Environmental Clearance for the proposed Rough Stone . Jelly & Gravel quarry lease over an extent of 1.28.5 Ha at SF.Nos.207/3A, 3B, 209/1A,1B, 210/1A1, 1A2, 1A3 & 211/3A1, 3A2 of Appayanaickenpatti Village, Vembakottai Taluk, Virudhunagar District, Tamil Nadu.
2. The proposed quarry/activity is covered under Category "B1" of Item 1(a) "Mining Projects" of the Schedule to the EIA Notification, 2006.

Based on the presentation & documents furnished by the PP, the SEAC noted the following:

1. An educational institution, namely, PSR Engineering College, with 5800 Nos. of students & 500 teachers, is located very close (within 500m) to the proposed quarry. Further, 1800 students are staying in the college hostel.

MEMBER SECRETARY
SEAC -TN

CHAIRMAN
SEAC- TN

Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Maligai, No.1, Jeenis Road,
Saidapet, Chennai - 15

2. It is also noted that based on the Writ Petitions filed in the Hon'ble High Court against operation of mines in the area, the Hon'ble High Court had appointed an Advocate Commissioner to inspect the site and give a report. The Commission appointed by the Court had inspected site and submitted detailed report to the Court stating, among others, that "...The staff of the college and the counsel for the college had shown several broken window glass panes and shown cracks in several buildings but without expertise and assistance of a structural engineer and other experts to gauge the effect of explosion and it's impact on the buildings it is not possible for me say anything on the subject, however on 09.07.2021 we could hear explosive noise between 5 pm to 6 pm while inspecting near the workshop building in PSR Engineering College".
3. There are considerable number of structures located nearby.
4. Besides, the proposed site is also surrounded by the presence of fireworks and Vaippar River.
5. The proposed mining activity involves blasting.

Hence, considering the above facts, the Committee decided not to recommend the proposal.

Agenda No: 400-02

(File No: 9295/2022)

Proposed Rough Stone quarry lease over an extent of 2.00.0Ha at SF.No. 755(Part) of Panchakshipuram Village, Hosur Taluk, Krishnagiri District Tamil Nadu by Thiru.S.M.Harish - for Environmental Clearance. (SIA/TN/MIN/436536/2023, Dated: 13.07.2023)

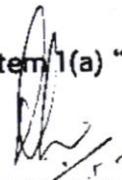
The proposal was placed in 400th meeting of SEAC held on 11.08.2023. The details of the project furnished by the proponent are available in the website (parivesh.nic.in).

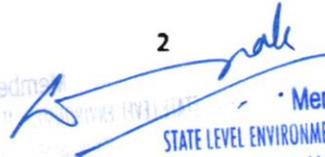
The SEAC noted the following

1. The Project Proponent, Thiru.S.M.Harish has applied for Environmental Clearance for the proposed Rough Stone quarry lease over an extent of 2.00.0Ha at SF.No. 755(Part) of Panchakshipuram Village, Hosur Taluk, Krishnagiri District, Tamil Nadu.
2. The proposed quarry/activity is covered under Category "B1" of Item 1(a) "Mining


MEMBER SECRETARY
SEAC -TN

2

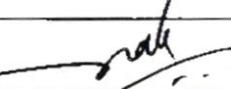

CHAIRMAN
SEAC- TN

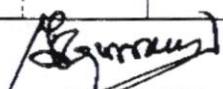

Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Malligai, No.1, Jeenis Road,
Saidapet, Chennai - 15

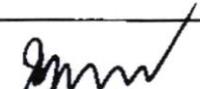
MINUTES**651st MEETING****STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY-TAMIL NADU****Date: 30.08.2023**

MINUTES OF THE 651st MEETING OF THE STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY HELD ON 30.08.2023.

Agenda No	Description	File No.	Minutes
a)	Confirmation of the minutes of the 650 th meeting of the Authority held on 28.08.2023.		The minutes of the 650 th meeting of the Authority held on 28.08.2023 was confirmed.
b)	The Action taken on the decisions of the 650 th meeting of the Authority held on 28.08.2023.		The Member Secretary informed that 650 th Minutes uploaded in Parivesh website and action taken report will be putup ensuing meeting.
1.	Proposed Rough Stone, Jelly & Gravel quarry lease over an extent of 1.28.5 Ha at SF.Nos. 207/3A, 3B, 209/1A,1B, 210/1A1, 1A2, 1A3 & 211/3A1, 3A2 of Appayanaickenpatti Village, Vembakottai Taluk, Virudhunagar District Tamil Nadu by Thiru.S.Ramraj - for Environmental Clearance. (SIA/TN/MIN/429771/2023)	9134	<p>The authority noted that this proposal was placed for appraisal in 400th meeting of SEAC held on 11.08.2023. Based on the presentation & documents furnished by the PP, the SEAC noted the following:</p> <ol style="list-style-type: none"> 1. An educational institution, namely, PSR Engineering College, with 5800 Nos. of students & 500 teachers, is located very close (within 500m) to the proposed quarry. Further, 1800 students are staying in the college hostel. 2. It is also noted that based on the Writ Petitions filed in the Hon'ble High Court against operation of mines in the area, the Hon'ble High Court had appointed an Advocate Commissioner to inspect the site and give a report. The Commission appointed by the Court had inspected site and submitted detailed report to the Court stating, among others, that "...The staff of the college and the counsel for the college had shown several broken window glass panes and shown cracks in several buildings but without expertise and assistance of a structural


MEMBER SECRETARY


MEMBER

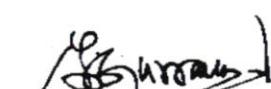

**CHAIRMAN
SEIAA-TN**

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Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Malligal, No.1, Jeeris Road,
Saidapet, Chennai - 15

			<p>engineer and other experts to gauge the effect of explosion and it's impact on the buildings it is not possible for me say anything on the subject, however on 09.07.2021 we could hear explosive noise between 5 pm to 6 pm while inspecting near the workshop building in PSR Engineering College".</p> <p>3. There are considerable number of structures located nearby.</p> <p>4. Besides, the proposed site is also surrounded by the presence of fireworks and Vaippar River.</p> <p>5. The proposed mining activity involves blasting.</p> <p>Hence, considering the above facts, the Committee decided not to recommend the proposal.</p> <p>In view of the above, SEIAA accepts the decision of SEAC and decided to request the Member Secretary to grant rejection letter to the proponent as per the 400th Meeting of SEAC held on 11.08.2023. Hence, this file may be closed and recorded.</p>
2.	<p>Proposed Rough Stone quarry lease over an extent of 2.00.0Ha at SF.No. 755(Part) of Panchakshipuram Village, Hosur Taluk, Krishnagiri District Tamil Nadu by Thiru.S.M.Harish - for Environmental Clearance. (SIA/TN/MIN/436536/2023)</p>	9295	<p>The authority noted that the subject was appraised in the 400th SEAC meeting held on 11.8.2023. SEAC has furnished its recommendations for granting Environmental Clearance subject to the conditions stated therein.</p> <p>After detailed discussions, the Authority taking into account the recommendations of SEAC and also the safety aspects and to ensure sustainable, scientific and systematic mining, decided to grant Environmental Clearance for the quantity of 3,08,472m³ of Rough stone up to the depth of mining 46m BGL and the annual peak</p>


MEMBER SECRETARY


MEMBER


CHAIRMAN
 Member Secretary
 STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
 Panagal Malligai, No. 1, Jeenis Road,
 Saidapet, Chennai - 15
SEIAA-TN



THIRU.DEEPAK S. BILGI, I.F.S
MEMBER SECRETARY

STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY-TAMILNADU

3rd Floor, Panagal Maaligai,
No.1, Jeenis Road, Saidapet
Chennai-600015
Phone No.044-24359973
Fax No. 044-24359975

Letter No.SEIAA-TN/F.No.9134/RL/2022 dated: 07.09.2023.

To

Thiru. S.Ramraj
S/o.Sri Shanmugaraj
7/98, South Street , Gundampatti
Varagaur, Sevaipatti Post
Thiruvendadam
Virudhunagar - 626 140

Sir,

Sub: SEIAA-TN – Proposal seeking Environmental Clearance for Proposed Rough Stone, Jelly & Gravel quarry lease over an extent of 1.28.5 Ha at SF.Nos. 207/3A, 3B, 209/1A,1B, 210/1A1, 1A2, 1A3 & 211/3A1, 3A2 of Appayanaickenpatti Village, Vembakottai Taluk, Virudhunagar District Tamil Nadu by Thiru.S.Ramraj - under 1(a) Mining projects of the schedule of the EIA Notification, 2006 – not recommended – rejected-Application Closed and Recorded – Regarding

Ref: 1. Online Proposal No. SIA/TN/MIN/429771/2023, Dated:22.05.2023.
2. Minutes of the 400th SEAC meeting held on 11.08.2023.
3.Minutes of the 651st SEIAA meeting held on 30.08.2023.

I invite your kind attention to the reference cited above, wherein the application received from Thiru.S.Ramraj for Environmental Clearance for Proposed Rough Stone, Jelly & Gravel quarry lease over an extent of 1.28.5 Ha at SF.Nos. 207/3A, 3B, 209/1A,1B, 210/1A1, 1A2, 1A3 & 211/3A1, 3A2 of Appayanaickenpatti Village, Vembakottai Taluk, Virudhunagar District, Tamil Nadu.

Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Maligai, No.1, Jeenis Road,
Saidapet, Chennai - 15

The proposal was placed in 400th meeting of SEAC held on 11.08.2023. Based on the presentation & documents furnished by the PP, the SEAC noted the following:

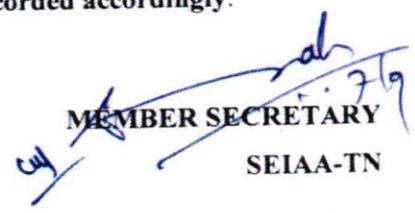
1. An educational institution, namely, PSR Engineering College, with 5800 Nos. of students & 500 teachers, is located very close (within 500m) to the proposed quarry. Further, 1800 students are staying in the college hostel.
2. It is also noted that based on the Writ Petitions filed in the Hon'ble High Court against operation of mines in the area, the Hon'ble High Court had appointed an Advocate Commissioner to inspect the site and give a report. The Commission appointed by the Court had inspected site and submitted detailed report to the Court stating, among others, that "...The staff of the college and the counsel for the college had shown several broken window glass panes and shown cracks in several buildings but without expertise and assistance of a structural engineer and other experts to gauge the effect of explosion and its impact on the buildings it is not possible for me say anything on the subject, however on 09.07.2021 we could hear explosive noise between 5 pm to 6 pm while inspecting near the workshop building in PSR Engineering College".
3. There are considerable number of structures located nearby.
4. Besides, the proposed site is also surrounded by the presence of fireworks and Vaippar River.
5. The proposed mining activity involves blasting.

Hence, considering the above facts, the Committee decided not to recommend the proposal.

Further, the proposal was placed in the 651st Authority meeting held on 30.08.2023 vide reference 3rd cited. The authority noted that this proposal was placed for appraisal in 400th meeting of SEAC held on 11.08.2023 and SEAC has not recommended the proposal.

In view of the above, SEIAA accepts the decision of SEAC and decided to request the Member Secretary to grant rejection letter to the proponent as per the 400th Meeting of SEAC held on 11.08.2023.

Hence, the above-mentioned file is **Rejected, closed and recorded accordingly.**


MEMBER SECRETARY
SEIAA-TN


Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
 Panagal Maligai, No.1, Jeenis Road,
 Saidapet, Chennai - 15



सत्यमेव जयते

THIRU.DEEPAK S. BILGI, I.F.S
MEMBER SECRETARY

STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY-TAMILNADU

3rd Floor, Panagal Maaligai,
No.1, Jeenis Road, Saidapet
Chennai-600015
Phone No.044-24359973
Fax No. 044-24359975

Letter No. SEIAA-TN/F.No.9134/RA/2022 dated: 06.10.2023

To

Thiru. S.Ramraj
S/o.Sri Shanmugaraj
7/98, South Street , Gundampatti
Varagaur, Sevaipatti Post
Thiruvendadam
Virudhunagar - 626 140

Sir,

Sub: SEIAA-TN – Environmental Clearance - Proposed Rough Stone, Jelly & Gravel quarry lease over an extent of 1.28.5 Ha at SF.Nos. 207/3A, 3B, 209/1A,1B, 210/1A1, 1A2, 1A3 & 211/3A1, 3A2 of Appayanaickenpatti Village, Vembakottai Taluk, Virudhunagar District Tamil Nadu by Thiru.S.Ramraj – Proposal seeking EC was rejected by SEIAA – PP request for Reappraisal – Regarding.

- Ref: 1. Online Proposal No. SIA/TN/MIN/429771/2023, Dated:22.05.2023.
2. Your application submitted for Environmental Clearance dated: 30.05.2023.
3. Minutes of 400th SEAC meeting held on 11.08.2023.
4. Minutes of 651st SEIAA meeting held on 30.08.2023.
5. Your request letter for Reappraisal dated: 24.08.2023.
6. Your request letter for Reappraisal dated: 16.09.2023.

I invite kind attention to the reference 1st cited above where in you have submitted application for the Proposed Rough Stone, Jelly & Gravel quarry lease over an extent of 1.28.5 Ha at SF.Nos. 207/3A, 3B, 209/1A,1B, 210/1A1, 1A2, 1A3 & 211/3A1, 3A2 of Appayanaickenpatti Village, Vembakottai Taluk, Virudhunagar District, Tamil Nadu.

Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Maligai, No.1, Jeenis Road,
Saidapet, Chennai - 15

Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Maligai, No.1, Jeenis Road,
Saidapet, Chennai - 15

In this connection, your proposal was placed in 400th meeting of SEAC held on 11.08.2023. Based on the presentation & documents furnished by the PP, the SEAC noted the following:

1. An educational institution, namely, PSR Engineering College, with 5800 Nos. of students & 500 teachers, is located very close (within 500m) to the proposed quarry. Further, 1800 students are staying in the college hostel.
2. It is also noted that based on the Writ Petitions filed in the Hon'ble High Court against operation of mines in the area, the Hon'ble High Court had appointed an Advocate Commissioner to inspect the site and give a report. The Commission appointed by the Court had inspected site and submitted detailed report to the Court stating, among others, that "...The staff of the college and the counsel for the college had shown several broken window glass panes and shown cracks in several buildings but without expertise and assistance of a structural engineer and other experts to gauge the effect of explosion and it's impact on the buildings it is not possible for me say anything on the subject, however on 09.07.2021 we could hear explosive noise between 5 pm to 6 pm while inspecting near the workshop building in PSR Engineering College".
3. There are considerable number of structures located nearby.
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5. The proposed mining activity involves blasting.

Hence, considering the above facts, the Committee decided not to recommend the proposal.

Further, the proposal was placed in the 651st Authority meeting held on 30.08.2023. The authority noted that this proposal was placed for appraisal in 400th meeting of SEAC held on 11.08.2023 and SEAC has not recommended the proposal. Subsequently after detailed deliberations, Authority decided not to grant the proposal for the grant of Environmental Clearance. Further, the Authority rejected, closed and recorded this proposal.

Meanwhile, you have resubmitted the request for re-appraisal of file vide ref 5th & 6th cited before SEIAA-TN.


Member Secretary
 STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
 Panagal Maligai, No.1, Jeenis Road,
 Saidapet, Chennai - 15

15.08.2023
 11.08.2023
 30.08.2023
 11.08.2023
 30.08.2023
 11.08.2023
 30.08.2023
 11.08.2023
 30.08.2023

In view of the above, hereby it is informed that the rejected proposals will not be re-considered for appraisal at SEIAA/ Tamil Nadu.

The receipt of the letter may be acknowledged.


MEMBER SECRETARY
SEIAA-TN


Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Maligai, No.1, Jeenai Road,
Saidapet, Chennai - 15

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Sree kumaran blumetal kundampatti

Image © 2023 Airbus
Image © 2023 Maxar Technologies

Imagery Date: 6/29/2023 95°17'28.74" N 77°41'50.99" E elev. 119 m eye alt. 878 m

Google Earth

Member Secretary
 STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
 Panagal Malignai, No.1, Jeeris Road,
 Saidapet, Chennai - 15

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